

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16 .11.2023 AT After Court-1 hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/388/2022
NAME OF THE COMPANY	Core Hotels Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	Bank of Baroda
NAME OF THE RESPONDENT(S)	Core Hotels Ventures Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Present: None for the Petitioner.

Ld. Counsel Mrinal Litoria for the Respondent.

If none appears for the Petitioner on the next date of hearing, opportunity stands forfeited. Ld. Counsel for the Respondent present and reported ready. **matter is adjourned to 21.12.2023.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)